

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 217
IA (CA) No. 59/JPR/2023
CP No. 08/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Suresh Kumar Inani & Ors.

...Petitioners

Versus

M/s Aravali Associates Pvt. Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Akshita Koolwal, Adv.
For the Respondent : Sagrika Joshi, Adv.

ORDER

Heard Ms. Akshita Koolwal, Adv. appearing on behalf of the Petitioner.
Ms. Sagrika Joshi, Adv. appearing on behalf of the Respondent No. 2.

IA (CA) No. 59/JPR/2023

This application has been filed with regard to taking on record LRs of deceased Respondent No. 16. Steps has been taken by learned counsel for the Petitioner.

An affidavit of service has been filed vide Diary No. 1624/2023 by the learned counsel for the Petitioner. It is seen that speed post sent to the address of Respondent No. 3 returned with the endorsement that addressee left without instructions. Same report received with regard to Respondent Nos. 4, 5, 6, 7, 8, 9, 11 and 12 was duly served. Respondent Nos. 14 and 15 are Shri Satish Kumar Inani (HUF) and Yogesh Kumar Inani (HUF). Learned counsel for the Petitioner is permitted to take further steps with regard to the service to the Respondents who have not been served today. On wilful abstaining the service of the notices,

Sd/-

Sd/-

substituted mode of service will be applied by learned counsel for the Petitioner in this matter. Amended memo of parties has been filed with regard to LRs of deceased Respondent No. 16. Learned counsel for the Respondent is directed to file reply within 2 weeks with an advance copy to the opposite counsel. Last opportunity is being given to file reply. Interim relief shall remain continue till next date of hearing. List the matter on 26.04.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

March 28, 2024